COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 115 of 2016 &
IA Nos. 265, 266 of 2016

Dated: 5th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

M/s. Sanwariya Gas Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. S.K. Pandey

Counsel for the Respondent(s) : Ms. Aparna Vohra

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 22.09.2016 after serving copy on the other side.

List the matter on ***23.09.2016.*** Interim order to continue till then.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai)
Chairperson

Ts/Vg